

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

**Application No. 266 of 2017 (SZ)
(Application No.150 of 2017 transferred from
Kochi Circuit Bench)**

Applicant(s)

Mr. Jose Parayil
Nalloornadu PO
Mananthavady, Wynad

Vs. Respondent(s)

State of Kerala rep by the Secretary
Mining and Geology Department,
Thiruvananthapuram and others.

Legal Practitioners for Applicant(s)

Legal practitioners for respondent(s)

Mrs. Rema Smirithi for R2

Note of the Registry	Orders of the Registrar
Order No.	Date: 23.02.2018 Applicant & counsel not present. R7 counsel present. Other respondents side no representation. Fresh private notice to R5, R6 & reply of others call on 20.03.2018. (Tmt. Meena Satheesh) Registrar